NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1261/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE PARTIES:

S. No. NAME

Salvagnini Maschinenbau Bmbh

V/s.

Manik Industires Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

DESIGNATION SIGNATURE M. Kachwaller 2. Mr. Aashdein Chivalwale 116 HSA Advocates 3. Minaushi nimbahar Adulor Reg. law charbes

ORDER

CP No. 1261/ I&BP/NCLT/MB/MAH/2017

The parties have reported that Settlement is likely to happen, at their request, list this matter on 14.9.2017 for Settlement.

Sd/-

V. NALLASENAPATHY Member (Technical)

B.S.V. PRAKASHKUMAR Member (Judicial)